

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA**

**UNSTARRED QUESTION NO. 3442
TO BE ANSWERED ON JANUARY 01, 2019**

LOAN UNDER PMAY

**No. 3442 SHRIMATI RANJEET RANJAN:
SHRI RAJESH RANJAN:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of people provided loans under the Pradhan Mantri Awas Yojana so far in Bihar along with the amount of loan provided to them;**
- (b) the number of houses for which approval has been given for construction along with the funds released so far in the country under the said scheme, State-wise; and**
- (c) the number of applications pending with the Government under this scheme and the reasons therefor?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)**

- (a) The Ministry of Housing and Urban Affairs has been implementing Pradhan Mantri Awas Yojana (Urban) {PMAY(U)} mission in order to provide all weather pucca houses to all eligible urban families/beneficiaries. Under Credit Linked Subsidy Scheme (CLSS) vertical of PMAY(U) mission, 1,317 beneficiaries have been provided loan of Rs. 176.97 crore with interest subsidy of Rs. 25.84 crore in the State of Bihar.**

- (b) Under CLSS vertical of PMAY(U) Mission, loan amount of Rs. 45,959.38 crore has been approved by Primary Lending Institutions (PLIs) with release of interest subsidy of Rs. 7118.64 crore for construction of 3,22,713 houses. State/UT-wise details are at Annexure.**
- (c) CLSS vertical of PMAY(U) Mission is being implemented through Central Nodal Agencies (CNAs) namely National Housing Bank (NHB) and Housing & Urban Development Corporation Ltd. (HUDCO). NHB has reported that about 1.40 lakh beneficiary claims have been uploaded by PLIs on NHB's on-line portal for release of subsidy, subject to validation and compliance process, while HUDCO has reported nil pendency.**

Annexure referred in answer to LSUSQ No. 3442 due for 01.01.2019

State/UT-wise details of number of approved houses along with the funds released under the CLSS vertical of PMAY(U) Mission:

S. No.	Name of the State/ UT	No. of houses sanctioned under CLSS	Loan amount approved by Primary Lending Institutions (PLIs) (Rs. in crore)	Interest subsidy released (Rs. in crore)
1	A&N Island	2	0.14	0.04
2	Andhra Pradesh	5,525	885.71	118.26
3	Arunachal Pradesh	4	0.39	0.07
4	Assam	377	40.98	7.43
5	Bihar	1,317	176.97	25.84
6	Chandigarh	129	29.23	2.79
7	Chhattisgarh	4,446	347.56	73.99
8	D&N Haveli	832	85.51	19.07
9	Daman & Diu	170	15.64	3.70
10	Delhi	6,481	1,229.36	144.72
11	Goa	244	47.58	5.42
12	Gujarat	1,01,022	11,852.83	2,324.12
13	Haryana	6,194	889.48	127.80
14	Himachal Pradesh	189	20.40	3.54
15	Jammu & Kashmir	263	14.70	4.23
16	Jharkhand	921	123.90	17.26
17	Karnataka	12,397	2,565.04	264.03
18	Kerala	4,797	375.95	89.65
19	Lakshadweep	-	-	-
20	Madhya Pradesh	16,906	1,601.41	357.46
21	Maharashtra	88,100	15,185.59	2,040.72
22	Manipur	145	8.08	2.37
23	Meghalaya	64	4.84	1.07
24	Mizoram	367	20.82	6.10
25	Nagaland	10	0.90	0.20
26	Orissa	1,340	146.37	22.73
27	Puducherry	193	29.83	4.01
28	Punjab	4,462	598.44	97.01
29	Rajasthan	13,239	1,377.31	244.58
30	Sikkim	3	0.26	0.06
31	Tamil Nadu	13,934	2,162.23	283.48
32	Telangana	9,705	1,890.94	211.28
33	Tripura	158	15.63	2.93
34	Uttar Pradesh	19,032	2,902.04	404.15
35	Uttarakhand	2,761	270.28	55.84
36	West Bengal	6,984	1,043.05	152.67
Total		3,22,713	45,959.38	7,118.64